IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

(11) C.P.(IB)-194(MB)/2019

CORAM: SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **24.04.2019**

NAME OF THE PARTIES: Dena Bank
V/s
Ms. Samrudhi Sugars Limited.

SECTION: 7 OF THE INSOLVENCY & BABKRUPTCY CODE..

ORDER

1. The Learned Representatives for both sides present.
2. On receiving the Petition of Financial Creditor Dena Bank moved under section 7 of the Code. The Respondent debtor's Counsel seeking time to file Reply. Reply to be filed by **29.05.2019**.
4. Matter is listed for hearing on **11.06.2019.**

Sd/-
M.K. SHRAWAT,
Member (Judicial)

24.04.2019.
Aah=